

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

**Appeal No. 174 of 2013**

**Dated : 19<sup>th</sup> September, 2014**

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

**In the matter of :**

Punjab State Power Corporation Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory  
Commission ... Respondent(s)

Counsel for the Appellant (s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Sakesh Kumar for PSERC

**ORDER**

Learned counsel for the appellant has filed the rejoinder written submissions.  
Learned counsel for the State Commission undertakes to file written submissions by  
29<sup>th</sup> September, 2014 after serving copy thereof on the other side.

Post the matter for reporting compliance on 1<sup>st</sup> October, 2014.

(Justice Surendra Kumar)  
Judicial Member

(Rakesh Nath)  
Technical Member

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